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Setting up of a National Ports Authority

- *450. SHRI AMARPROSAD CHA-KRABORTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether a National Ports Authority has been set up for co ordinating the activities at various ports in India; and
- (b) if so, what are the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): (a) No, Sir.

(b) Does not arise.

Relealse of Funds to Andhr_a Pradesh under the National Rural Employment Programme

- *451. SHRI B. SATYANARAYAN REDDY: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the provisional allocations of the Central assistance in 1983-84 to Andhra Pradesh under the National Rural Employment Programme;
- (b) what is the total amount released so far in 1983-84 under the said programme;
- (c) whether the Government of Andhra Pradesh have requested the Central Government to expedite release of funds under the said programme; and
- (d) if no amount has been released so far, what are the reasons therefor and by when the funds are likely to be released?

THE MINISTER OF STATE • IN THE MINISTRY OF RURAL DEVE-70PMENT (SHRI HARI NATH

- MISRA): (a) An amount of Rs. 1990.00 Iakhs has been allocated as Central assistance to Government of Andhra Pradesh for implementation of National Rural Employment Programme in the state during the year 1983-84.
- (b) An amount of Rs. 973.825 Iakhs has been released for the 1st and 2nd quarters of the year.
 - (c) No, Sir.
 - (d) Question does not arise.

Scheme for Production of Pulses *a

- *452. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether any Centrally sponsored schemes have been launched in Orissa for more pulses production;
- (b) if so, the names of the districts which have been brought under the schemes; and
- (c) the details of the achievements made i_n 1982-83 and expected to bs made in 1983-84 in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) and (b) Yes, Sir. Two Centrally Sponsored Schemes, mentioned below, are in operation in Orissa.

- (i) Development of Pulse_s b:-ing implemented in Cuttack and Ganjam districts of Orissa.
- (ii) Assistance to small and marginal farmers for increasing Agricultural Production covering all the districts of Orissa
- (c) The details of achievements made in 1982-83 and expacted to be made in 1983-84 are as under: —

Area : in 'ooo ha. Production 'ooo tonnes.

Grop										1982-83	1983-84 (Target	
									Area	Production (Estimated)	Area	Produc
Gram		196		100	949	140	q.	a	35-7	24.3	44.6	43.0
Arhar	9		2	÷	10	4	4		118.1	87-3	110.0	70.0
Other	kharif	Pulses		*	8		ĕ	¥	331.6	0.881	340.0	235.0
Other	rabi pul	ses	:*	2.0	27.	22			1157.2	621.1	1160.0	550.0
					88	Тота	4		1642.6	920.7	1654.6	898.0

शेख सराय में दिल्ली विकास प्राधिकरण की स्वावित्त योजना के फ्लैटों की की कीमतों में वृद्धि

* 453. श्री सूरज प्रसाद : श्री लाखन सिंह :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि दिल्ली विकास प्राधिकरण ने शेख सराय में स्वाबित्त योजना के ग्रन्तर्गत 557 फ्लैप्ट बनाए हैं;
- (ख) यदि हां, तो जब उन पलैटों का निर्माण कार्य आरम्भ किया गया था और आवंटितियों ने इन पलैटों के लिए किस्त देना आरम्भ कर दिया था उस समय इन पलैटों का कितना मूल्य रखा गया था;
- (ग) आवंटितियों द्वारा प्रारम्भ में निर्धारित कीमत की चार किस्तों का भूगतान कर दिए जाने के बाद अब इन फ्लैटों के मूल्यों में कितनी वृद्धि की जा रही है; और
 - (घ) बृद्धि के क्या कारण हैं ?

संसदीय कार्य, खेल श्रौर निर्माण तथा ग्रावास मंत्री (श्री बूटा सिंह) : (क) जी, हां।

- (छ) ग्रौर (ग) शेख सराय में रिहायशी एककों की श्रौसतन लागत नियतन की पेशकश करते समय 95,300.00 रूपये प्रति एकक थी। श्रन्तिम ग्रौसतन लागत 1,45,680.00 रूपये प्रति एकक थी।
- (घ) दिल्ली विकास प्राधिकरण ने सूचित किया है कि निम्नलिखित मुख्य तथ्यों के कारण लागत में वृद्धि हुई है:—
- (1) मूल लागत में कम अनुमान लागने के कारण वृद्धि
- (2) वास्तुकीय तथा संरचनात्मक ग्रपेक्षिताओं के कारण उच्चतम विशिष्टियां
- (3) आवंदितियों की अतिरिक्त आवश्यकतार्वे
- (4) भवन निर्माण में (श्रम तथा सामग्री) लागत सुची में वृद्धि
 - (5) कुर्सी क्षेत्रफल में वृद्धि
- (6) उपर्युक्त तथ्यों से बढ़ी हुई लागत पर विभागीय तथा प्रणासकीय प्रभार।